GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.3657 TO BE ANSWERED ON 22.03.2023

BHADRACHALAM ROAD TO SATTUPALLI RAIL LINE

3657. SHRI NAMA NAGESWARA RAO:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of new railway lines proposed and sanctioned across the country, State wise;
- (b) the progress made so far regarding Bhadrachalam Road to Sattupalli railway line;
- (c) the details of funds allocated by the Government for this railway line;
- (d) whether this railway line is likely to be extended and converted as Bhadrachalam to Kovvuru, which can connect Bhadrachalam pilgrimage, interior tribal areas and industrial areas of both Telangana and Andhra Pradesh States; and
- (e) if so, the details in this regard?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.3657 BY SHRI NAMA NAGESWARA RAO TO BE ANSWERED IN LOK SABHA ON 22.03.2023 REGARDING BHADRACHALAM ROAD TO SATTUPALLI RAIL LINE

(a) to (e) Railway projects are sanctioned/executed Zonal Railway wise; not State wise as Railway projects may span across various State boundaries. Project wise details including expenditure and Budget outlay are made available in public domain on Indian Railways website i.e. www.indianrailways.gov.in>Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) >Regular Budget/Pink Book(year)>Railway wise Works Machinery & Rolling Stock Programme.

Bhadrachalam Road to Sattupalli rail line has been commissioned.

Bhadrachalam-Kovvur via Sattupalli is a sanctioned project on cost sharing basis with Government of Andhra Pradesh. Government of Andhra Pradesh has been requested for sharing cost of the project.

The completion of Railway project/s depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share amount by State Government in cost sharing projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project/s site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the completion time of the project/s. As such confirmed time line for completion of project/s cannot be ascertained at this stage. Nevertheless, every effort is being made to execute the projects expeditiously.
